

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

NO.HCM.III/166/2019-JudI./Part-1/260

Dated Shillong, the 26th February 2021

It is hereby notified to all concerned that the cases fixed on Monday 1st March 2021 before the **SINGLE BENCH** of Hon'ble Mr. Justice Ranjit V. More (Court No. 2) stands adjourned and shall be listed in due course.

By Order,


JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-JudI./Part-1/260-A Dated Shillong, the 26th February 2021

Copy for information to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
8. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
9. The President/ Secretary, High Court Bar Association, Shillong.
10. All Court Masters concerned for information.
- ✓ 11. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.


26/02/2021
JOINT REGISTRAR (LISTING)

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